

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-II

7. CP 3185/2018

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 03.12.2020**

NAME OF THE PARTIES: - Nandu Finvest Pvt Ltd
V/s
RoC, Mumbai
Section: 252 (1) of Companies Act, 2013

ORDER

The matter was taken up as de novo hearing, however, none appeared for the appellant company.

Due to poor connectivity (audio and video is not clear) from the side of the Hon'ble Judicial Member, proper hearing could not be conducted.

List the matter on **04.12.2020**.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

H.P. CHATURVEDI
Member (Judicial)

Dated this the 03rd day of December, 2020
Sushil